NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CA(CAA) No. 11/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

Name of the Company:

Bhanderi Corporation Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 1 MOHIT GUDTA

APU

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ORDER

Learned Advocate Mr. Mohit Gupta present for Applicant.

Additional documents filed by Applicant.

Learned counsel for applicant represented that he will file resolutions passed by the consent Companies that are shareholders in the applicant company, authorising the persons, that already filed consent affidavits.

List the matter on 13.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of April, 2017.